

### Steel Re-Rolling Mills in Madhya Pradesh

\*476. Shri V. C. Shukla: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether there is any steel re-rolling mill in Madhya Pradesh other than that at Bhilai;

(b) whether any application or proposal for setting up of such a unit there was received; and

(c) if so, with what results?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes; five.

(b) Yes; 30 applications for new units, and 3 applications for substantial expansion.

(c) The raw material available being insufficient to meet the requirement of the existing capacity in the country, only 4 new units were licensed in regions where there are no re-rolling mills at present. In accordance with this general decision, the applications from Madhya Pradesh could not be accepted.

### Water Supply in Delhi

{ Shri D. C. Sharma:  
Shri Ram Krishan:  
Shri Shree Narayan Das:  
Shri Supakar:  
\*477. { Shri Bihadi Mishra:  
Shri Vajpayee:  
Shri U. L. Patil:  
Shri Panigrahi:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1583 on the 24th September, 1958 and state:

(a) the steps taken to implement the recommendations of the Hazardous Committee appointed to investigate into the water supply crisis in Delhi; and

(b) the results achieved?

The Minister of Home Affairs (Pandit G. B. Pant): (a) and (b). The Committee recommended certain immediate and short-term measures to prevent the recurrence of a breakdown of water supply in the event of another recession of flood in Jamuna during the current season. These recommendations were accepted by the Delhi Municipal Corporation and were implemented by them to the extent necessary.

The Committee also recommended a fuller and more detailed enquiry for fixing responsibility.

The Government of India have accordingly, in consultation with the Mayor, appointed Shri K. V. K. Sundaram, Chief Election Commissioner, to enquire into, in the light of the findings of the Committee, and to report upon the precise and actual responsibility of the individual officers concerned of the Delhi Municipal Corporation for their failure to take such steps as were appropriate in the situation as it developed, to mitigate the hardship by anticipating the breakdown of the drinking water supply to urban areas of Delhi on 17th August, 1958.

### Free and Compulsory Primary Education

{ Shri Ram Krishan:  
\*478. { Shri Shree Narayan Das:  
Shri Jhulan Shaha:  
Shri Hem Barua:

Will the Minister of Education be pleased to state:

(a) the progress made in the direction of preparing a model legislation for introduction of free and compulsory primary education as recommended by the All India Council for Elementary Education;

(b) the reactions of various State Governments to the proposal;

(c) the programme drawn up for the implementation of the scheme for free and compulsory primary education; and